

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.27

Dated Guwahati, the 9th May, 2013

It is for information of all concerned that henceforth all the cases at pre admission stage will be listed preferably, within one month, if no date is fixed by the Bench.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.III-39/2010/ 1532 - 1547/G dated 9th May, 2013
Copy for information to:

1. The Registrar (Vig. / Admn. / Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The Librarian Cum- Research Officer, Gauhati High Court, Guwahati.
13. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
14. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Superintendent (_____), Gauhati High Court, Guwahati.
16. C. A. to The Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

4.5.13